



THE HIGH COURT OF GUJARAT

NOTIFICATION

No.A.1201/2026 [19]

Consequential Posting Effect within the same Court Establishment

In view of the decision of the Hon'ble Chief Justice of the High Court of Gujarat, the order of consequential posting of following Judicial Officers working in the cadre of District Judge is passed with immediate effect as under:

Sabarkantha District			
Sr.	Judicial Officer	Present Posting	Posted as
1	Mr. Mohammedrafeek Yusufbhai Radhanpurwala [GJ00734]	3rd Additional District Judge & Additional Sessions Judge, Sabarkantha at Idar	2nd Additional District Judge, Sabarkantha at Idar

Valsad District			
Sr.	Judicial Officer	Present Posting	Posted as
1	Mr. Harshvadan Narsinhbhai Vakil [GJ00584]	2nd Additional District Judge & Additional Sessions Judge, Valsad at Vapi	Additional District Judge, Valsad at Vapi
2	Mr. Hemangkumar Girishkumar Pandya [GJ00705]	3rd Additional District Judge & Additional Sessions Judge, Valsad at Vapi	2nd Additional District Judge, Valsad at Vapi
3	Mr. Mohmedhanifbeg Akbarbeg Mirza [GJ00713]	4th Additional District Judge & Additional Sessions Judge, Valsad at Dharampur	3rd Additional District Judge, Valsad at Dharampur



By order of the Hon'ble the Chief Justice of
the High Court of Gujarat.

The High Court of Gujarat,
At Sola, Ahmedabad - 380 060.
Date:01/07/2026

(Sanjay D. Suthar)
Registrar General

No.A.1201/2026 [19]

Copy for information and necessary action/compliance to:

1. The Secretary to the Government of Gujarat, Legal Department, Gandhinagar.
2. The Member Secretary, Gujarat State Legal Services Authority, Ahmedabad.
3. The Director, Gujarat State Judicial Academy, Ahmedabad.
4. The Principal District Judge, Sabarkantha at Himmatnagar/Valsad.

5. The Treasury Officers concerned.
6. All Judicial Officers concerned.
7. The Manager, Government Central Press, Gandhinagar
(for publication in the Gujarat Government Gazette, Part-I, Central Section)

The High Court of Gujarat,
At Sola, Ahmedabad - 380 060.
Date:01/07/2026

(Sanjay D. Suthar)
Registrar General

Note:

As a green initiative, only one hard copy of this digitally signed notification be kept on record of the concerned office. Further soft copies of the notification be forwarded to all concerned instead of hard copies.